NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 29(ND)13 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Vinay Bhardwaj and & Anr. V/s. M/s. Kritivaas Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1. Rounak Nayak Advocate Respondents

2. Rajankumar Chourasia Advocate Petitioner Agranchourasia

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given 4 weeks' time as last chance to advance the arguments in the matter.

List on 19.10.2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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